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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 10.30 AM

CORAM: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, TECHNICAL MEMBER

APPLICATION NUMBER :

PETITION NUMBER : TCP/121/2016

NAME OF THE PETITIONER(S) : M.SWAMINATHAN

NAME OF THE RESPONDENT(S) : PROPEL VALVES PVT LTD

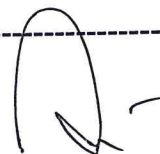
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. M.S. Sampath

Counsel for R2



2. A.G. SATHYANARAYANA
for
A.K.MYLSAMY

COUNSEL FOR PETITIONER



3. M/S. G. Sivashankaran
S. Sathyaganesh.

Counsel to R3 & R4.



ORDER

A.G. Sathyanarayana, Counsel for Petitioner present. M.S. Sampath, Counsel for R2 present. Mr. G. Sivashankaran and Mr. S. Sathyaganesh, Counsel for R3 & R4 present. Counsel for R2 submitted that he has already filed written submissions and the same is taken on record. The pleadings are complete. The matter is posted for final arguments. Put up on **13.07.2017 at 10.30 a.m.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)